

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. No. 6 of 2013 in Appeal No. 47 of 2012

Dated : 14th May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Maharashtra State Power General Co. Ltd. Review Petitioner

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Richa Bharadwaja

ORDER

We have heard Mr. Sanjay Sen, Learned Senior Counsel for the Petitioner for some time.

Post the matter for further submissions on **2nd July, 2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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